

F

ITEM NO.4

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).34062/2013

(From the judgement and order dated 09/10/2013 in SA No.383/2013 of The  
HIGH COURT OF UTTARAKHAND AT NAINITAL)

YOGENDRA SINGH TOMAR

Petitioner(s)

VERSUS

BAR COUNCIL OF UTTARAKHAND & ORS

Respondent(s)

(With appln(s) for permission to file SLP without c/copy as well as plain  
copy of impugned order and office report)

Date: 03/12/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) (Appearance not given)  
Ms. Diksha Rai, Adv.

For Respondent(s) Ms. Ranjeeta Rohtagi, Adv  
for Mr. Aniruddha P. Mayee, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on Tuesday, the 10th December, 2013 as Part Heard.

| (Jayant Kumar Arora)  
| Sr. P.A.

| | (Sneh Bala Mehra)  
| | Court Master

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